

DIVISION BENCH
COURT - I

P-111

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/183(KB)2023
IA(I.B.C)/950(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 02ND JULY 2024

IN THE MATTER OF	ARIA AERIAL PLATFORMS PRIVATE LIMITED VS BRIDGE & ROOF CO (INDIA) LTD
UNDER SECTION	IBC UNDER SEC 9

Appearances (via video conferencing/physically)

Mr.Shaunak Mitra,Adv.] for the Operational Creditor
Mr.Avik Chaudhuri,Adv.]

Mr.Shiv Shankar Banerjee,Adv.] For the Corporate Debtor
Ms.Arigit Ghosh,Adv.]

O R D E R

1. Due to paucity of time, this matter could not be taken up for hearing.
2. Post the matter on **19/08/2024**.

**Satyajit Roy
(Court Officer)**

PJ